

Annexure-6

Name of the corporate debtor: Abhijeet MADC Nagpur Energy Private Limited

Date of commencement of liquidation: 31st August, 2018

List of stakeholders as on: 15th July, 2020

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹) (In crores)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted *						
1	Paras Power & Coal Benefication Ltd.	OC 3		0.7380	0.7380	Operational	N.A.	N.A.	N.A.	60.91	-	-	-	-	-	
2	MADC Ltd.	OC4		866.138	0	Operational	N.A.	N.A.	N.A.	-	1	-	-	-	-	The claim was treated as Contingent by the Liquidator, and such treatment has been upheld by the Hon'ble NCLT, Mumbai Bench in M.A. 317 of 2019 in C.P. 1315 / I&BP/ 2017
3	Skylark Infra Engineering Private Limited	OC 5		0.6748	0.4737	Operational	N.A.	N.A.	N.A.	39.09	-	-	0.201			Admitted as per order of the Hon'ble NCLT

